

**Pre and Post-Matric Scholarships to SC/ST students**

2831. SHRIMATI SASIKALA PUSHPA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the pre and post-matric scholarships provided to SC/ST students, the details of the criteria for awarding such scholarships;
- (b) whether Government proposes to relax guidelines, if so, the details thereof; and
- (c) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) Department of Social Justice and Empowerment provides post-matric scholarship to SC students studying at post-matriculation stage and pre matric scholarship to SC students studying in classes IX and X. Similar scholarships are provided for ST students by the Ministry of Tribal Affairs. The pre and post-matric scholarship schemes for SC and ST students are identical.

The details of the pre and post-matric scholarships provided to SC/ST students and the criteria for awarding the scholarships are as under:

**(i) Pre-Matric Scholarship for SC/ST students studying in classes IX and X:-**

The objective of the Scheme is to support parents of SC/ST children for education of their wards studying in IXth & Xth classes so that the incidence of dropout especially in the transition from the elementary to the secondary stage is minimized.

This is a Centrally Sponsored Scheme introduced w.e.f. 1st July 2012. The scheme is implemented by the State Governments and UT Administrations, which will receive 100% Central Assistance from Government of India for expenditure under the Scheme over and above their Committed Liability. The rate for day scholars is ₹ 150/- per month and ₹ 350/- per month in the case of hostellers. The scholarship is available for 10 months in a year. There is also an ad-hoc grant of ₹ 750/- per annum for day scholars and ₹1000/- per annum for hostellers. Students with disabilities are also eligible for other additional allowances viz. Reader charges for the blind students etc.

For being eligible under this Scheme, the student should belong to Scheduled Caste/ Scheduled Tribe and parent's income should not exceed ₹ 2.00 Lakh per annum.

**(ii) Post Matric Scholarship for SC/ST students**

The objective of the Scheme is to provide financial assistance to the Scheduled Caste/ Scheduled tribe students studying at Post Matriculation or post-secondary stage

to enable them to pursue higher education. The Scheme provides for 100% Central Assistance to the State Governments/Union Territory Administrations over and above the committed liability. The North Eastern State are exempted from Committed Liability.

The rates of the maintenance allowance per month in various groups range from ₹ 230/- to ₹ 550/- for day scholars and in the case of hostellers, the rates range from ₹ 380/- to ₹ 1200/- per month. Beside this, there, are other allowances viz Study Tour charges, Book allowances, Thesis typing charges etc. The scholarship also includes reimbursement of non-refundable compulsory fees charged by educational institutions. Students with disabilities are also eligible for other assistance viz. Reader charges for the blind students etc.

For being eligible for the scheme the Annual Parental/Guardians Income Ceiling is ₹ 2.5 lakh

(b) No.

(c) Does not arise in view of reply to para (b) above.

#### **Scholarship for higher studies and training in foreign countries**

†2832. DR. SATYANARAYAN JATIYA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of students belonging to Scheduled Castes and the amount of scholarship approved for them every year for higher studies and training in foreign countries during the years 2012-13, 2013-14, 2014-15 and 2015-16 respectively; and

(b) the rate and amount of scholarship given to the number of residential and non-residential students of college education every year, the number of hostels for boys and girls with residential capacity thereof and the number of hostels required, district-wise in proportion to students?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) No scholarship is given for training in foreign countries. The details of the number of students belonging to Scheduled Castes and the total amount released under National Overseas Scholarship scheme for Scheduled castes etc for higher studies in foreign countries during the years 2012-13, 2013-14, 2014-15 and 2015-16 are given below:

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†Original notice of the question was received in Hindi.